

Name of the corporate debtor:Supreme Polytubes Limited; Date of commencement of CIRP: 18th August,2023; List of Creditors as on: 8th November, 2023

List of Operational creditors (Except Workmen and Employees)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% voting share in COC
1	Sub Divisional Officer, Punjab State Power Corporation Ltd.	1-Sep-23	799,310	799,310	NA	NA	Na		0.00%	NA	NA	-	-	Admitted
2	Assistant Commissioner, Central Goods & Services Tax Division Sangrur	6-Sep-23	5,691,020	-										Rejected. The claim from the Office of the Assistant Commissioner of Goods and Services Tax, Sangrur Division has been submitted based on the Show Cause Notice wherein the Corporate Debtor has been asked to submit few details and in the absence of any assessment order, the claim amount has not been admitted.
3	Mr. Jatin Abbi Commissioner of Income Tax	29-09-2023	4,187,994	4,187,994										Admitted
		Total	10,678,324	4,987,304										

Sandeep Chitkara


Sandeep Kumar Chitkara
 IRP of Supreme Polytubes Limited
 IBB Reg. No.- IBB/PA-001/IP-P-01976/2020-2021/13084
 Shaheed Bhagat Singh Nagar, Keys Hotel, Ludhiana, Punjab-141013
 Email id: cirp.supremepolytubes@gmail.com, sandchit9@gmail.com
 AFA Valid Upto : 17.05.2024
 09.09.2023